

LOK SABHA DEBATES

LOK SABHA

Wednesday, July 30, 1975/Sravana 8,
1897 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

"CURRENT ECONOMIC SITUATION: A
REVIEW"

THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM). I beg
to lay on the Table a document en-
titled "Current Economic Situation.
A Review"—(Hindi and English ver-
sions) [Placed in Library. See No.
LT-9896/75.]

RICHARDSON AND CRUDDAS LTD. (AC-
QUISITION AND TRANSFER OF UNDER-
TAKING) RULES, 1974

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI PRABHUDAS
PATEL): On behalf of Shri A. C.
George, I beg to lay on the Table a
statement (Hindi and English ver-
sions) giving reasons for delay in
laying the Richardson and Cruddas
Limited (Acquisition and Transfer of
Undertaking) Rules, 1974 published in
Notification No. S.O. 147(E), in Gazette
of India dated the 20th March, 1975.
[Placed in Library. See No. LT-9897/
75.]

REPORT ON THE WORKING OF DEPOSIT
INSURANCE CORPORATION, BOMBAY, NO-
TIFICATION re. SPECIAL DEPOSIT
SCHEME AND FOREIGN EXCHANGE
REGULATION (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI-
MATI SUSHILA ROHATGI): I beg
to lay on the Table:—

- (1) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1974 along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-9898/75.]
- (2) A copy of Notification No. F.16(1)-20/75, (Hindi and English versions) published in Gazette of India, dated the 30th June, 1975 regarding introduction of a Special Deposit Scheme for the benefit of non-Government provident, superannuation and gratuity funds. [Placed in Library. See No. LT-9899/75.]
- (3) A copy of the Foreign Exchange Regulation (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 663, in Gazette of India, dated the 31st May, 1975, under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library. See No. LT-9900/75.]